

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 151

(IB)-1097(PB)/2019

IN THE MATTER OF:

The Vernandas Apartment Owners Association
v.

.... Applicant/petitioner

M/s. Saluja Construction Company Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 04.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:

Mr. Sonal Anand, Adv.

For the respondent

Mr. Asheesh Jain, Mr. Adarsh Kumar Gupta,
Advs.

ORDER

In respect of the same corporate debtor, an application is sought to be filed in another matter being CP No. (IB)-1457(PB)/2019. We order accordingly.

Let, the matter be posted for hearing along with the aforesaid petition which is likely to be listed tomorrow i.e. 05.09.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)